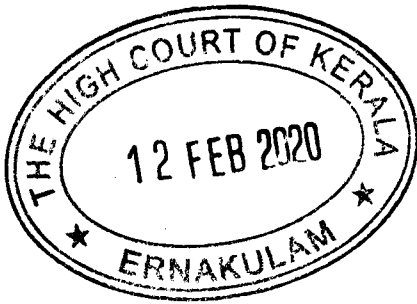


- R(S)
- R(R&C)
- R(J)
- R(A)
- R(F)
- Addl.R(GA)
- R(Asst. Secy.)
- PRO
- Protocol
- APRO/PIO
- Chief Libn.
- File
- CM
- A
- D
- G
- E

REGISTRAR GENERAL



0012296



No.1/1/2019-Adm/APTEL/-41-44/2020 AG  
 Appellate Tribunal for Electricity

Website: [www.aptel.gov.in](http://www.aptel.gov.in)

Core-4, 7<sup>th</sup> floor, SCOPE Complex, Lodhi Road,  
 New Delhi,

Dated the <sup>th</sup> of Jan., 2020

**VACANCY CIRCULAR**

The applications from eligible candidates are requested with reference to the vacancy circular of even No. dated 20.01.2020 regarding filling of posts mentioned in the circular published in Times of India , Jansatta dated 15.01.2020 and Employment News (E/H/U) dated 18.01.2020 on deputation/absorption basis and also uploaded on the website [www.aptel.gov.in](http://www.aptel.gov.in) of Appellate Tribunal for Electricity .

Details of the vacancies are as under:-

Sl. No.	Name of the	No. of Posts	Grade Pay (Pre Revised)	
1	Court Master	02 (Two)	Rs. 4600	Level-7 (7 <sup>th</sup> CPC) 44900-142400
2	Personal Assistant	04 (Four)	Rs. 4200	Level-6 (7 <sup>th</sup> CPC) 35400-112400
3	Assistant	01 (One)	Rs. 4200	Level-6 (7 <sup>th</sup> CPC) 35400-112400
4	Librarian	01 (One)	Rs. 4200	Level-6 (7 <sup>th</sup> CPC) 35400-112400
5	Cashier	01 (One)	Rs. 1900	Level- 2 (7 <sup>th</sup> CPC) 19900-63200

The application Form as per 'Annexure' (also available in website of this Tribunal), along with attested copies of up-to-date ACRs/APAR for the last five years and vigilance clearance, may be forwarded to the undersigned immediately but **not later than six weeks after publication of vacancy circular in the Employment News** . Applications not accompanied by copies of ACRs/APAR and vigilance clearance will not be entertained.

(KAPIL KUMAR SHARMA)  
 (Admn.-Cum-Accounts Officer)

To

1. All Ministries/Departments of the Government of India.
2. The Joint Secretary (Admn.), Ministry of Power, New Delhi.
3. Registrars of Supreme Court ,High Court and all Districts Courts, Delhi.
4. Registrars of all Tribunals.